



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 96 Dispur, Wednesday, 15th February, 2023, 26th Magha, 1944 (S. E.)

GOVERNMENT OF ASSAM,
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 15th February, 2023

No. LGL.132/2022/34.— The following Act of the Assam Legislative Assembly which received the assent of the Hon'ble Governor of Assam on 9th February, 2023 is hereby published for general information.

ASSAM ACT NO. XIV OF 2023

(Received the assent of the Governor on 9th February, 2023)

**THE ASSAM PREVENTION OF BEGGING
(AMENDMENT) ACT, 2022**

**AN
ACT**

further to amend the Assam Prevention of Begging Act, 1964.

Preamble

Whereas it is expedient to amend the Assam Prevention of Begging Act, 1964 hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act
No. XVII
of 1964

It is hereby enacted in the Seventy-third Year of the Republic of India as follows:-

Short title,
extent and
commencement

1. (1) This Act may be called the Assam Prevention of Begging (Amendment) Act, 2022.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

Amendment of
section 6

2. In the principal Act, section 6 shall be deleted.

GEETANJALI DAS SAIKIA,

Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.